

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No-208 IA 376 (AHM) 2022
In
CP(IB) 257 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
Jason Dekor Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..30/06/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Arjun Sheth, Adv.
For the Respondent	: Mr. Moti Dabhi, Adv. & Ms. Manasvi Thapar, Adv.
For the RP	: Mr. George Samuel, Adv.
For the Liquidator	: Mr. Nipun Singhvi, Adv. a/w. Mr. Vishal Dave, Adv.

ORDER

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Learned Counsel for the respondent/ non-applicant Indian Overseas Bank accepts notice and undertakes to file reply within two weeks, rejoinder if any, one week thereafter.

List on 16.08.2022.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**